

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Summer India Textile Mills Private Limited Date of Commencement of Liquidation: 08-02-2019; List of Stakeholders as on Date: 08-02-2019; Name of IP: Mr. Coimbatore Vasudevan Madhusudhanan; Last 5 digit of registration number: 10694

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	14060	1	14060				NA
3	Secured financial creditors	2	4246362040	2	4246362040				Annexure 3
4	Unsecured financial creditors	1	82885077	1	82885077				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	10030927	8	10030927				Annexure 9
Total		12	4339292104	12	4339292104	0	0	0	